

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 106 OF 2015

Dated: 23rd October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s India Power Corporation Ltd.

.... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Lakshya Bagdwal

Counsel for the Respondent(s) : Mr. G. Saikumar
Ms. Nikita Choukse
Ms. Saumya Saikumar for R-2

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Bushra Waseem for R-3

ORDER

List the matter for hearing on **24.10.2018**, (on Top of Board) as agreed by learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/js

(Justice N. K. Patil)
Judicial Member